

NATIONAL COMPANY LAW TRIBUNAL,  
COURT- V, MUMBAI BENCH

1) C.P.(IB)-977(MB)/2020

CORAM:

SHRI CHANDRA BHAN SINGH  
Member (Technical)

SMT. SUCHITRA KANUPARTHI  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.04.2021**

NAME OF THE PARTIES: Foster + Partners Limited

Vs.

Marine Drive Hospitality and Realty Private  
Limited

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY ACT, 2016.

**ORDER**

1. Both sides present.
2. Counsel for the Petitioner has filed a withdrawal memo seeking withdrawal of the Petition. Counsel for the Petitioner has also filed consent terms. Consent terms taken on record.
3. In view of the above, the Petition is **dismissed** as withdrawn.

Sd/-

CHANDRA BHAN SINGH  
Member (Technical)

Sd/-

SUCHITRA KANUPARTHI  
Member (Judicial)

08.04.2021  
/n/